

LOK SABHA DEBATES

(English Version)

Fourth Session
(Twelfth Lok Sabha)



सत्यमेव जयते

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LOK SABHA DEBATES

LOK SABHA

Thursday, April 22 1999/Vaisakha 2, 1921 (Saka)

The Lok Sabha met at Eleven of the Clock

[MR. SPEAKER in the Chair]

[English]

DR. SUBRAMANIAN SWAMY (Madurai) : Sir, I have a point of order. I hope, I have your permission to raise a point of order. . . .(Interruptions)

SHRI R. MUTHIAH (Periyakulam) : I have given a notice. . . .(Interruptions)

DR. SUBRAMANIAN SWAMY : Sir, I hope, I have your permission.

MR. SPEAKER : What is your point of order ?

DR. SUBRAMANIAN SWAMY : My point of order is that when the debate was in progress on the Motion of Confidence. I had read out certain news items and in the course of it, I said that I had given those papers to the Secretary-General's Office at 10.30 a.m. that day. Unfortunately, the Officers of the Secretariat on the floor, here at the Table, said that they had not received those papers. A series of allegations were made against me that I have told a lie. Subsequently, Mr. Speaker, Sir, I stand by it and I request you for the sake of my reputation to correct the record.

MR. SPEAKER : It is a fact that your letter, along with the documents, was received in my Office. I say this just to put the record straight. I hope, this satisfies you.

DR. SUBRAMANIAN SWAMY : Thank you very much. . . .(Interruptions)

You made allegations.

SHRI MADHUKAR SIRPOTDAR (Mumbai North-West) : You are a . . . ** person.

[Translation]

DR. SUBRAMANIAN SWAMY : You should. . . .**

SHRI MADHUKAR SIRPOTDAR : No other person but you should. . . .(Interruptions)

[English]

DR. SUBRAMANIAN SWAMY : You are proud of the LTTE. You should be. . . .** of yourself. . . .(Interruptions)

**Expunged as ordered by the Chair.

MR. SPEAKER : Nothing will go on record.

(Interruptions)*

MR. SPEAKER : Hon. Members, please take your seats.

(Interruptions)

MR. SPEAKER : Nothing will go on record except what Shri Sudip Bandyopadhyay says.

(Interruptions)*

SHRI SUDIP BANDYOPADHYAY (Calcutta North-West) : I rise to raise a matter of privilege against Kumari Mayawati, an hon. Member of this House. I will just go through the contents of the letter which I have written to you.

MR. SPEAKER : Shri Bandyopadhyay, you have given a notice.

(Interruptions)

[Translation]

MR. SPEAKER : Please take your seat.

(Interruptions)

[English]

MR. SPEAKER : You have given a notice for privilege. It is under my consideration. Please take your seat.

SHRI SUDIP BANDYOPADHYAY : Can I explain it ?

MR. SPEAKER : It is under my consideration. Please take your seat.

SHRI SUDIP BANDYOPADHYAY : I Should explain it.

MR. SPEAKER : The notice that you have given is under my consideration. Please take your seat.

(Interruptions)

MR. SPEAKER : Nothing will go on record except what Shri Muthiah says.

(Interruptions)*

11.04 hours

At this stage, Shri Akbar Ahmad came and stood on the floor near the Table.

MR. SPEAKER : Hon. Member, please go back to your seat.

(Interruptions)

*Not recorded.

11.04½ hrs.

At this stage, Shri Akbar Ahmad went back to his seat.

MR. SPEAKER : Shri Bandyopadhyay, I have received your notice. It is under my consideration. Please take your seat.

(Interruptions)

[Translation]

SHRI VIJAY GOEL (Chandni Chowk) : I have also given a notice regarding breach of privilege. I wish that hon'ble speaker should give his ruling on it. . . .
(Interruptions)

[English]

MR. SPEAKER : Hon. Members, please take your seats. What is this ?

(Interruptions)

SHRI R. MUTHIAH (Periyakulam) : Mr. Speaker, Sir, with great mental agony and without peace of mind – which is there for the last four days – I am raising here an important issue. . . .
(Interruptions)

MR. SPEAKER : Hon. Members, please take your seats. What is this ?

(Interruptions)

SHRI R. MUTHIAH : With great mental agony, I am raising this issue for your consideration. . . .
(Interruptions)

MR. SPEAKER : I have allowed Shri Muthiah to speak and not you.

(Interruptions)

SHRI R. MUTHIAH : Sir, on 17.4.99 when the voting on the confidence motion was taking place here, I had voted against that motion, sitting in my seat, pressing the red button as well as the control button. It was promptly reflected from the display board also, that is, against my division number 101, a red light was glowing. All along – from the first bell onwards even after the second bell, when the entire process was taking place on that day – a red light was there against my division number. That indicates that I had voted against the motion on that day. But I do not know what had happened to the computer paper. . . .
(Interruptions)

SHRI T.R. BAALU (Madras South) : He could have corrected it through the 'slip. . . .
(Interruptions)

SHRI R. MUTHIAH : Sir, I have been told that it had been recorded as 'no' vote against my division number 101. As far as this House and the hon. Members are concerned,

if proper signal is there on the display board, that indicates that the Member had voted promptly. . . .
(Interruptions)

MR. SPEAKER : It is the personal explanation of the hon. Member, Please take your seat.

[Translation]

SHRI PRABHU DAYAL KATHERIA (Ferozabad) : It is not so. . . .
(Interruptions) Voting should be held again.
(Interruptions)

[English]

SHRI R. MUTHIAH : It is my privilege.

Had there been no red signal against my division number in the display board, I would have asked for a slip and voted through that slip. Since promptly a red light was there against my division number, I did not do it. . . .
(Interruptions)

SHRI T.R. BAALU : He had put the slip in his pocket.

SHRI R. MUTHIAH : That is what I am coming to.* I had never asked for a slip and the staff also never gave a slip to me. But in some of the vernacular papers in Tamil Nadu as well as in the Sun TV, they are propagating an. . . * throughout Tamil Nadu that I had got a slip from the staff, put in in my pocket and gone away from here. How is it possible ? A red light was there; neither did I ask for a slip nor did they give one to me. So, that question does not arise when a red light was there on the display board. . . .
(Interruptions)

SHRI T.R. BAALU : You have to enquire into this. . . .
(Interruptions)

SHRI R. MUTHIAH : Video clippings would have been taken on that day. I think, you would have gone through the video clippings. . . .
(Interruptions)

MR. SPEAKER : Please conclude.

(Interruptions)

SHRI R. MUTHIAH : From that video clippings, one can see that a red light was glowing all along against my division number 101. . . .
(Interruptions)

SHRI T.R. BAALU : Sir, you may appoint a committee to enquire into this. . . .
(Interruptions)

MR. SPEAKER : Shri Baalu, I have allowed him. Please take your seat. He is giving his personal explanation. Please allow him. . . .
(Interruptions)

SHRI R. MUTHIAH : So, I have voted against the motion. In this context, I appeal to you because it involves my integrity and loyalty to the party as well as to my constituents. . . .
(Interruptions)

*Expunged as ordered by the Chair.

MR. SPEAKER : Please conclude.

(Interruptions)

SHRI R. MUTHIAH : Hence, I request you and appeal to you. . . .*(Interruptions)*

MR. SPEAKER : Okay.

(Interruptions)

SHRI T.R. BAALU : Sir, it has to be enquired into. . . .*(Interruptions)*

MR. SPEAKER : Shri Baalu, please take your seat. Shri Muthiah, please conclude.

(Interruptions)

SHRI R. MUTHIAH : Sir, at that time, a red light was glowing against my division number and you can go through the video clippings also. . . .*(Interruptions)*

MR. SPEAKER : Hon. Members, please take your seats. What is this ?

(Interruptions)

SHRI T.R. BAALU : Sir, you may appoint a committee to enquire into this. . . .*(Interruptions)*

SHRI R. MUTHIAH : Sir, you can see that I had voted against the motion. . . .*(Interruptions)*

MR. SPEAKER : Please go to your seats. I have allowed Shri Muthiah to speak.

(Interruptions)

MR. SPEAKER : Hon. Members, this is not good. Please go to your seats.

(Interruptions)

SHRI R. MUTHIAH : Sir, even today *The Indian Express* has gone on record saying that I have got a slip from the staff and put it in my pocket; without putting it in the ballot box here I had gone away. . . .*(Interruptions)* Sir, is there a system like this in this House ? Is there a ballot box here ? . . .*(Interruptions)* I would like to clarify my position. . . .*(Interruptions)* I have voted against the Motion which was very well reflected on that day against my Division No. 101. There was an indication that I had voted against the Motion. Sir, you have to kindly clarify and protect my interests. . . .*(Interruptions)*

MR. SPEAKER : Shri Muthiah, please conclude.

(Interruptions)

SHRI R. MUTHIAH : Sir, you are the custodian of the House. Outside the House so much harm has been done against my interests and to my future career itself. That is why I am appealing to you to kindly clarify the position. . . .*(Interruptions)*

THE MINISTER OF POWER, MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF NON-CONVENTIONAL ENERGY SOURCES (SHRI P.R. KUMARAMANGALAM) : Sir, I do understand the hon. Member's problem. It is an extremely embarrassing situation. I do understand that according to the procedures, there are enough counter-checks. I do understand that the photograph is normally taken of the voting pattern of the lights. I also do know that under the procedure computer also records the same. If there is a lapse at one place, then it can be verified at other place. I request the Secretariat to look into the matter because the hon. Member is embarrassed by all sorts of campaign. . . .*(Interruptions)*

MR. SPEAKER : Shri Muthiah, I have received your representation also apart from your raising the matter in the House. You are aware that you have also met me and represented the matter personally. I have directed that a detailed scrutiny of the matter may be made by the Secretariat. The scrutiny is going on.

I hope to come back to you in a quick time.

11.12½ hrs.

COMMITTEE ON PUBLIC UNDERTAKINGS

Second Report

[English]

SHRI MANBENDRA SHAH (Tehri Garhwal) : I beg to present the Second Report (Hindi and English versions) of the Committee on Public Undertakings on Follow-up action on the Reports of C. & A.G. of India (Commercial).

11.13 hrs.

COMMITTEE ON PUBLIC UNDERTAKINGS

Action Taken Statements

[English]

SHRI MANBENDRA SHAH (Tehri Garhwal) : I beg to lay on the Table a statement (Hindi and English versions) showing Action Taken by Government on the recommendations contained in Chapter I and final replies in respect of Chapter V of First Report of Committee on Public Undertakings (Eleventh Lok Sabha) on Action Taken by Government on the recommendations contained in their Forty-third Report (Tenth Lok Sabha) on Mazagaon Dock Limited.

11.13½ hrs.

STANDING COMMITTEE ON AGRICULTURE

Thirteenth, Fourteenth, Fifteenth, Sixteenth, Seventeenth, Eighteenth, Nineteenth, Twentieth, Twenty-first and Twenty-second Reports

[English]

SHRI K. YERRANNAIDU (Srikakulam) : I beg to present the following Reports (Hindi and English versions) of the Standing Committee on Agriculture :

1. Thirteenth Report on Action Taken by the Government on the Recommendations/Observations contained in the Seventh Report of the Standing Committee on Agriculture (Twelfth Lok Sabha) on Demands for Grants (1998-99) relating to the Ministry of Agriculture (Department of Agriculture & Co-operation).
2. Fourteenth Report on Action Taken by the Government on the Recommendations/Observations contained in the Eighth Report of the Standing Committee on Agriculture (Twelfth Lok Sabha) on Demands for Grants (1998-99) relating to the Ministry of Agriculture (Department of Agricultural Research and Education).
3. Fifteenth Report on Action Taken by the Government on the Recommendations/Observations contained in the Ninth Report of the Standing Committee on Agriculture (Twelfth Lok Sabha) on Demands for Grants (1998-99) relating to the Ministry of Agriculture (Department of Animal Husbandry and Dairying).
4. Sixteenth Report on Action Taken by the Government on the Recommendations/Observations contained in the Tenth Report of the Standing Committee on Agriculture (Twelfth Lok Sabha) on Demands for Grants (1998-99) relating to the Ministry of Water Resources.
5. Seventeenth Report on Action Taken by the Government on the Recommendations/Observations contained in the Eleventh Report of the Standing Committee on Agriculture (Twelfth Lok Sabha) on Demands for Grants (1998-99) relating to the Ministry of Food Processing Industries.
6. Eighteenth Report of the Committee on the Demands for Grants (1999-2000) of the Ministry of Agriculture (Department of Agriculture & Cooperation).
7. Nineteenth Report of the Committee on the Demands for Grants (1999-2000) of the Ministry of Agriculture (Department of Agricultural Research & Education).

8. Twentieth Report of the Committee on the Demands for Grants (1999-2000) of the Ministry of Agriculture (Department of Animal Husbandry & Dairying).
9. Twenty-first Report of the Committee on the Demands for Grants (1999-2000) of the Ministry of Water Resources.
10. Twenty-Second Report of the Committee on the Demands for Grants (1999-2000) of the Ministry of Food Processing Industries.

11.14 hrs.

STANDING COMMITTEE ON ENERGY

Sixteenth, Seventeenth, Eighteenth and Nineteenth Reports

[English]

SHRI K. KARUNAKARAN (Thiruvananthapuram) : I beg to present the following Reports (Hindi and English versions) of the Standing Committee on Energy :

1. Sixteenth Report on Demands for Grants (1999-2000) relating to the Department of Atomic Energy.
2. Seventeenth Report on Demands for Grants (1999-2000) relating to the Ministry of Non-Conventional Energy Sources.
3. Eighteenth Report on Demands for Grants (1999-2000) relating to the Ministry of Coal.
4. Nineteenth Report on Demands for Grants (1999-2000) relating to the Ministry of Power.

11.14½ hrs.

STANDING COMMITTEE ON EXTERNAL AFFAIRS

Fourth Report

[English]

SHRIMATI GEETA MUKHERJEE (Panskura) : I beg to present the Fourth Report (Hindi and English versions) of the Standing Committee on External Affairs (Twelfth Lok Sabha) on Demands for Grants of the Ministry of External Affairs for the year 1999-2000.

11.15 hrs.

STANDING COMMITTEE ON FINANCE

Sixteenth, Seventeenth, Eighteenth, Nineteenth, Twentieth and Twenty-first Reports

[English]

SHRI MURLI DEORA (Mumbai South) : I beg to present the following Reports (Hindi and English versions) of the Standing Committee on Finance :-

1. Sixteenth Report on action taken by Government on the Recommendations contained in the Second Report (12th Lok Sabha) on Demands for Grants (1998-99) of the Ministry of Planning and Programme implementation.
2. Seventeenth Report on action taken by Government on the Recommendations contained in the Third Report (12th Lok Sabha) on the Demands for Grants (1998-99) of the Ministry of Finance (Department of Economic Affairs and Expenditure).
3. Eighteenth Report on action taken by Government on the Recommendations contained in the Fourth Report (12th Lok Sabha) on the Demands for Grants (1998-99) of the Ministry of Finance (Department of Revenue).
4. Nineteenth Report on Demands for Grants (1999-2000) of the Ministry of Planning and Programme Implementation).
5. Twentieth Report on Demands for Grants (1999-2000) of the Ministry of Finance (Department of Economic Affairs and Expenditure).
6. Twenty-first Report on Demands for Grants (1999-2000) of the Ministry of Finance (Department of Revenue).

11.15½ hrs.

STANDING COMMITTEE ON FOOD, CIVIL SUPPLIES AND PUBLIC DISTRIBUTION

Eighth, Ninth and Tenth Reports

[Translation]

SHRI RAGHUVANSH PRASAD SINGH (Vaishali) : Sir, I beg to present the following Reports and Minutes (English and Hindi versions) of the Standing Committee on Food, Civil Supplies and Public Distribution :-

1. Eighth Report on Demands for Grants (1999-2000) of the Department of Sugar and Edible Oils (Ministry of Food and Consumer Affairs).

2. Ninth Report on Demands for Grants (1999-2000) of the Department of Food and Civil Supplies (Ministry of Food and Consumer Affairs).

3. Tenth Report on Demands for Grants (1999-2000) of the Department of Consumer Affairs (Ministry of Food and Consumer Affairs).

[Translation]

SHRI LALU PRASAD (Madhepura) : Budget should be treated as passed in the House and we should be allowed to go.

MR. SPEAKER : How that can be done. You should have patience.

SHRI LALU PRASAD : I have patience. For the last thirteen months, I have not been allotted accommodation and I am on the roads and once again we are going to the roads.

11.16 hrs.

STANDING COMMITTEE ON LABOUR AND WELFARE

Tenth and Eleventh Reports

[English]

SHRI HARIN PATHAK (Ahmedabad) : I beg to present the following Reports (Hindi and English versions) of the Standing Committee on Labour and Welfare :-

1. Tenth Report on Demands for Grants relating to Ministry of Labour for the year 1999-2000.
2. Eleventh Report on Demands for Grants relating to Ministry of Social Justice and Empowerment for the year 1999-2000.

11.16½ hrs.

STANDING COMMITTEE ON PETROLEUM AND CHEMICALS

Tenth, Eleventh and Twelfth Reports

[English]

SHRI BALRAM JAKHAR (Bikaner) : I beg to present the following Reports (Hindi and English versions) of the Standing Committee on Petroleum and Chemicals :-

1. Tenth Report on Demands for Grants (1999-2000) of the Ministry of Petroleum and Natural Gas.

[Shri Balram Jakhar]

2. Eleventh Report on Demands for Grants (1999-2000) of the Ministry of Chemicals and Fertilisers (Department of Chemicals and Petrochemicals).
3. Twelfth Report on Demands for Grants (1999-2000) of the Ministry of Chemicals and Fertilisers (Department of Fertilisers).

11.17 hrs.

STANDING COMMITTEE ON RAILWAYS

Third Report

[English]

SHRI T.R. BAALU (Madras South) : I beg to present the Third Report (Hindi and English versions) of the Standing Committee on Railways on 'Demands for Grants, 1999-2000' of the Ministry of Railways.

11.17½ hrs.

STANDING COMMITTEE ON URBAN AND RURAL DEVELOPMENT

Twenty-First, Twenty-Second, Twenty-Third, Twenty-Fourth, Twenty-Fifth, Twenty-Sixth, Twenty-Seventh, Twenty-Eighth and Twenty-Ninth Reports

[English]

SHRI KISHAN SINGH SANGWAN (Sonapat) : I beg to present the following Reports (Hindi and English versions) of the Standing Committee on Urban and Rural Development :

1. Twenty-first Report on Action Taken by the Government on the recommendations contained in the Second Report of the Standing Committee on Urban and Rural Development (Twelfth Lok Sabha) on Demands for Grants (1998-99) of the Department of Wastelands Development (Ministry of Rural Areas and Employment).
2. Twenty-Second Report on Demands for Grants (1999-2000) of the Department of Wastelands Development (Ministry of Rural Areas and Employment).
3. Twenty-Third Report on Demands for Grants (1999-2000) of the Department of Urban Employment and Poverty Alleviation (Ministry of Urban Affairs and Employment).

4. Twenty-Fourth Report on Demands for Grants (1999-2000) of the Department of Urban Development (Ministry of Urban Affairs and Employment).
5. Twenty-Fifth Report on Action Taken by the Government on the recommendations contained in the Fourth Report of the Standing Committee on Urban and Rural Development (Twelfth Lok Sabha) on Demands for Grants (1998-99) of the Department of Rural Development (Ministry of Rural areas and Employment)
6. Twenty-Sixth Report on Demands for Grants (1999-2000) of the Department of Rural Development (Ministry of Rural Areas and Employment).
7. Twenty-Seventh Report on Action Taken by the Government on the recommendations contained in the Twelfth Report of the Standing Committee on Urban and Rural Development (Twelfth Lok Sabha) on Demands for Grants (1998-99) of the Department of Rural Employment and Poverty Alleviation (Ministry of Rural Areas and Employment).
8. Twenty-Eighth Report on Demands for Grants (1999-2000) of the Department of Rural Employment and Poverty Alleviation (Ministry of Rural Areas and Employment).
9. Twenty-Ninth Report on Action Taken by the Government on the recommendations contained in the First Report of the Standing Committee on Urban and Rural Development (Twelfth Lok Sabha) on Demands for Grants (1998-99) of the Department of Urban Development (Ministry of Urban Affairs and Employment).

11.18 hrs.

STANDING COMMITTEE ON COMMERCE

Thirty-Eighth, Thirty-Ninth and Fortieth Reports

[English]

SHRI MURASOLI MARAN (Madras Central) : I beg to lay on the Table a copy each (Hindi and English versions) of the following Reports of the Standing Committee on Commerce :-

1. Thirty-Eighth Report on Demands for Grants (1999-2000) of the Department of Supply;
2. Thirty-Ninth Report on Demands for Grants (1999-2000) of the Department of Commerce; and

3. Fortieth Report on Demands for Grants (1999-2000) of the Ministry of Textiles.

11.18½ hrs.

STANDING COMMITTEE ON HOME AFFAIRS

Fifty-Fourth, Fifty-Fifth and Fifty-Sixth Reports

[Translation]

SHRI MOTILAL VORA (Rajnandgaon) : Sir, I beg to lay on the Table a copy each (Hindi and English versions) of the following Reports of the Standing Committee on Home Affairs :-

1. Fifty-fourth Report on the demands for Grants (1999-2000) of the Ministry of Home Affairs;
2. Fifty-fifth Report on the Demands for Grants (1999-2000) of the Ministry of Personnel, Public Grievances and Pensions; and
3. Fifty-sixth Report on the Demands for Grants (1999-2000) of the Ministry of Law, Justice and Company Affairs.

SHRI SUSHIL KUMAR SINGH (Aurangabad) (Bihar) : Mr. Speaker, Sir, at present what can be more serious than this issue.

MR. SPEAKER : Please take your seat.

11.19 hrs.

STANDING COMMITTEE ON HUMAN RESOURCE DEVELOPMENT

Eighty-second, Eighty-third, Eighty-fourth, Eighty-fifth, Eighty-sixth, Eighty-Seventh and Eighty-eighth Reports

[English]

SHRIMATI KRISHNA BOSE (Jadavpur) : I beg to lay a copy each (Hindi and English versions) of the following Reports of the Standing Committee on Human Resource Development :-

1. Eighty-second Report on Demands for Grants 1999-2000 of the Department of Education (Ministry of Human Resource Development);
2. Eighty-third Report on Demands for Grants 1999-2000 of the Department of Youth affairs and Sports (Ministry of Human Resource Development);
3. Eighty-fourth Report on Demands for Grants 1999-2000 of the Department of Culture (Ministry of Human Resource Development);

4. Eighty-fifth Report on Demands for Grants 1999-2000 of the Department of Women and Child Development (Ministry of Human Resource Development);

5. Eighty-sixth Report on Demands for Grants 1999-2000 of the Department of Health (Ministry of Health and Family Welfare);

6. Eighty-seventh Report on Demands for Grants 1999-2000 of the Department of Family Welfare (Ministry of Health and Family Welfare); and

7. Eighty-eighth Report on Demands for Grants 1999-2000 of the Department of Indian Systems of Medicine and Homeopathy (Ministry of Health and Family Welfare).

11.19½ hrs.

STANDING COMMITTEE ON INDUSTRY

Thirtieth, Thirty-first and Thirty-second Reports

[English]

SHRI ANNASAHEB M.K. PATIL (Erandol) : I beg to lay on the Table a copy each (Hindi and English versions) of the following Reports of the Standing Committee on Industry :-

1. Thirtieth Report on Demands for Grants (1999-2000) pertaining to the Department of Steel (Ministry of Steel and Mines)
2. Thirty-first Report on Demands for Grants (1999-2000) pertaining to the Department of Mines (Ministry of Steel and Mines)
3. Thirty-Second Report on Demands for Grants (1999-2000) pertaining to the Ministry of Industry.

11.20 hrs.

STANDING COMMITTEE ON SCIENCE AND TECHNOLOGY, ENVIRONMENT AND FORESTS

Sixty-fourth, Sixty-fifth, Sixty-sixth, Sixty-seventh, Sixty-eighth, Sixty-ninth and Seventieth Reports

[Translation]

SHRIMATI BHAVANA DEVRAJBHAI CHIKHALIA (Junagarh) : Sir, I beg to lay (Hindi and English version) the Sixty-Fourth, Sixty-Fifth, Sixty-Sixth, Sixty-Seventh, Sixty-Eighth, Sixty-Ninth and Seventieth Reports of the Standing Committee on Science and Technology, Environment and Forests on Demands for Grants (1999-2000) of

[Shrimati Bhavana Devrajbhai Chikhalia]

the Departments of Science and Technology, Ocean Development, Biotechnology, Electronics, Space, Scientific and Industrial Research and Ministry of Environment and Forests respectively.

11.20½ hrs.

STANDING COMMITTEE ON TRANSPORT
AND TOURISM

Thirty-Seventh, Thirty-Eighth and
Thirty-Ninth Reports

[English]

SHRI A.C. JOS (Mukundapuram) : I beg to lay the Thirty-Seventh, Thirty-Eighth and Thirty-Ninth Reports (Hindi and English versions) of the Standing Committee on Transport and Tourism on Demands for Grants (1999-2000) of the Ministries of Tourism, Civil Aviation and Surface Transport respectively.

11.21 hrs.

RAILWAY BUDGET-DEMANDS FOR
GRANTS* (1999-2000)

[English]

MR. SPEAKER : As the hon. Members are aware, it has been unanimously decided at the Leaders' meeting

*Moved with the recommendation of the President.

held on 19th April, 1999 that the Demands for Grants in respect of the Railway Budget for the year 1999-2000 will be passed without discussion.

I propose that no cut motions be moved so that we can immediately pass the Demands for Grants in respect of the Railway Budget for the year 1999-2000 and move on to the next item without wasting the time of the House.

I hope the House agrees to this.

SEVERAL HON. MEMBERS : Yes.

[Translation]

PROF. RITA VERMA (Dhanbad) : Mr. Speaker, Sir, Bihar. . . .(Interruptions)

SHRI SUSHIL KUMAR SINGH (Aurangabad) (Bihar) : Mr. Speaker, Sir, in Bihar. . . .(Interruptions)

[English]

MR. SPEAKER : The question is :

"That the respective sums not exceeding the amounts shown in the Fourth column of the Order Paper be granted to the President of India out of the Consolidated Fund of India, to *complete* the sums necessary to defray the charges that will come in the course of payment during the year ending the 31st day of March, 2000, in respect of the heads of demands entered in the second column thereof against Demand Nos. 1 to 16."

The Motion was adopted.

Demands for Grants (Railways) for 1999-2000 voted by the Lok Sabha

No. of Demands	Name of Demand	Amount of Demand for Grants on Account voted by the House on 31.3.1999	Amount of Demand voted by the House
1	2	3	4
		Rs.	Rs.
1.	Railway Board	6,57,50,000	32,87,50,000
2.	Miscellaneous Expenditure (General)	32,75,83,000	163,79,17,000
3.	General Superintendence and Services on Railways	237,80,75,000	1,189,03,75,000
4.	Repairs & Maintenance of Permanent Way & Works	480,96,52,000	2,404,82,57,000
5.	Repairs & Maintenance of Motive Power	263,36,59,000	1,316,82,92,000
6.	Repairs & Maintenance of Carriages and Wagons	485,15,51,000	2,425,77,57,000
7.	Repairs & Maintenance of Plant and Equipment	251,16,49,000	1,255,82,45,000

1	2	3	4
8.	Operating Expenses—Rolling Stock & Equipment	427,38,51,000	2136,92.56.000
9.	Operating Expenses—Traffic	1725,16,90,000	3825,84,48,000
10.	Operating Expenses—Fuel	858,02,02,000	4290,10,09,000
11.	Staff Welfare & Amenities	188,53,90,000	942,69,49,000
12.	Miscellaneous Working Expenses	237,85,99,000	1189,29,95,000
13.	Provident Fund, Pension and other retirement benefits	552,32,82,000	2761,64,09,000
14.	Appropriation to Funds	1016,10,83,000	5080,54,17,000
15.	Dividend to General Revenues, Repayment of Loans taken from General Revenues and Amortization of Over-Capitalization	4,24,87,000	1909,83,13,000
16.	Assets—Acquisition, Construction and Replacement		
	Revenue	7,50,00,000	37,50,00,000
Other Expenditure			
	Capital	1987,74,32,000	9938,71,62,000
	Railway Funds	821,38,83,000	4106,94,17,000
	Total	9584,08,18,000	45008,99,68,000

11.23 hrs.

APPROPRIATION (RAILWAYS) NO. 3 BILL*

[Translation]

SHRI LALU PRASAD (Madhepura) : Mr. Speaker, Sir, this should be passed without discussion. . . .(Interruptions)

[English]

MR. SPEAKER : Lalu Prasadji, we have to follow the procedure. Is it not ?

THE MINISTER OF RAILWAYS (SHRI NITISH KUMAR) : I beg to move for leave to introduce a Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of India for the services of the financial year 1999-2000 for the purpose of Railways.

MR. SPEAKER : The question is :

"That leave be granted to introduce a Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of India for the services of the financial year 1999-2000 for the purposes of Railways."

The motion was adopted.

*Published in the Gazette of India, Extraordinary Part-II, Section-2 dated 22.4.99.

SHRI NITISH KUMAR : I introduce* the bill.

SHRI NITISH KUMAR : I beg to move :

"That the Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of India for the services of the financial year 1999-2000 for the purposes of Railways, be taken into consideration."

(Interruptions)

[Translation]

SHRI LALU PRASAD (Madhepura) : Mr. Speaker, Sir, I would like to give an amendment that bungling has been done in the purchase of engine from foreign countries. . . .(Interruptions)

SHRI VIJAY GOEL (Chandni Chowk) : Please also tell about your foreigner leader . . .(Interruptions) You are raising the issue of engines.

[English]

MR. SPEAKER : The question is :

"That the Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of India for the services of the financial year 1999-

*Introduced with the recommendation of the President.

2000 for the purposes of Railways, be taken into consideration."

The motion was adopted.

MR. SPEAKER : The House will now take up clause-by-clause consideration of the Bill.

The question is :

"That clauses 2 and 3 stand part of the Bill."

The motion was adopted.

Clauses 2 and 3 were added to the Bill.

The Schedule was added to the Bill.

Clause 1, the Enacting Formula and the Title were added to the Bill.

SHRI NITISH KUMAR : I beg to move :

"That the Bill be passed."

MR. SPEAKER : The question is . :

"That the Bill be passed."

The motion was adopted.

11.25 hrs.

GENERAL BUDGET-DEMANDS FOR GRANTS* (1999-2000)

SUBMISSION OF DEMANDS TO VOTE OF THE HOUSE

[English]

MR. SPEAKER : I shall now put the Demands for Grants of all the Ministries/Departments to the vote of the House.

The question is :

"That the respective sums not exceeding the amounts on Revenue Account and Capital Account shown in the fourth column of the Order Paper be granted to the President, out of the Consolidated Fund of India to complete the sums necessary to defray the charges that will come in course of payment during the year ending the 31st day of March, 2000, in respect of the heads of Demands entered in the second column thereof against :

1. Demand Nos. 1 to 4 relating to Ministry of Agriculture;
2. Demand Nos. 5 and 6 relating to Ministry of Chemicals and Fertilizers;

3. Demand No. 7 relating to Ministry of Civil Aviation;
4. Demand Nos. 8 to 10 relating to Ministry of Food and Consumer Affairs;
5. Demand No. 11 relating to Ministry of Coal;
6. Demand Nos. 12 and 13 relating to Ministry of Commerce;
7. Demand Nos. 14 and 15 relating to Ministry of Communications;
8. Demand Nos. 16 to 22 relating to Ministry of Defence;
9. Demand No. 23 relating to Ministry of Environment and Forests;
10. Demand No. 24 relating to Ministry of External Affairs;
11. Demand Nos. 25 to 27, 29 and 30 and 32 to 37 relating to Ministry of Finance;
12. Demand No. 38 relating to Ministry of Food Processing Industry;
13. Demand Nos. 39 to 41 relating to Ministry of Health and Family Welfare;
14. Demand Nos. 42 to 46 and 99 to 103 relating to Ministry of Home Affairs;
15. Demand Nos. 47 to 50 relating to Ministry of Human Resource Development;
16. Demand Nos. 51 to 54 relating to Ministry of Industry;
17. Demand Nos. 55 and 56 relating to Ministry of Information and Broadcasting;
18. Demand No. 57 relating to Ministry of Labour;
19. Demand Nos. 58 and 59 and 61 relating to Ministry of Law, Justice and Company Affairs;
20. Demand No. 62 relating to Ministry of Non-Conventional Energy Sources;
21. Demand No. 63 relating to Ministry of Parliamentary Affairs;
22. Demand No. 64 relating to Ministry of Personnel, Public Grievances and Pensions;
23. Demand No. 65 relating to Ministry of Petroleum and Natural Gas;
24. Demand Nos. 66 to 68 relating to Ministry of Planning and Programme Implementation;
25. Demand No. 69 relating to Ministry of Power;

*Moved with the recommendation of the President.

26. Demand Nos. 70 to 72 relating to Ministry of Rural Areas and Employment;
27. Demand Nos. 73 to 75 relating to Ministry of Science and Technology;
28. Demand Nos. 76 and 77 relating to Ministry of Steel and Mines;
29. Demand Nos. 78 to 80 relating to Ministry of Surface Transport;
30. Demand No. 81 relating to Ministry of Textiles;
31. Demand No. 82 relating to Ministry of Tourism;
32. Demand Nos. 83 to 86 relating to Ministry of Urban Affairs and Employment;
33. Demand No. 87 relating to Ministry of Water Resources;
34. Demand No. 88 relating to Ministry of Social Justice and Empowerment;
35. Demand Nos. 89 and 90 relating to Department of Atomic Energy;
36. Demand No. 91 relating to Department of Electronics;
37. Demand No. 92 relating to Department of Ocean Development;
38. Demand No. 93 relating to Department of Space;
39. Demand No. 95 relating to Rajya Sabha;
40. Demand No. 96 relating to Lok Sabha; and
41. Demand No. 98 relating to Secretariat of the Vice-President."

The motion was adopted.

[English]

*Demands for Grants-Budget (General) for 1999-2000 in respect of the Ministries/
Department Secretariats voted by Lok Sabha*

No. of Demand	Name of Demand	Amount of Demands for Grants on Account voted by the House on March 17, 1999		Amount of Demands for Grants voted by the House	
		Revenue Rs.	Capital Rs.	Revenue Rs.	Capital Rs.
1	2	3		4	
Ministry of Agriculture					
1.	Agriculture	986,47,00,000	3,20,00,000	4932,36,00,000	16,00,00,000
2.	Other Services of Deptt. of Agri. & Cooperation	31,58,00,000	44,81,00,000	157,89,00,000	224,03,00,000
3.	Department of Agricultural Research and Education	201,99,00,000	—	1009,95,00,000	—
4.	Department of Animal Husbandry and Dairying	76,93,00,000	4,64,00,000	384,63,00,000	23,19,00,000
Ministry of Chemicals and Fertilizers					
5.	Department of Chemicals and Petrochemicals	43,12,00,000	9,54,00,000	79,94,00,000	47,69,00,000
6.	Department of Fertilizers	2641,65,00,000	76,58,00,000	6740,01,00,000	382,92,00,000
Ministry of Civil Aviation					
7.	Department of Civil Aviation	110,09,00,000	7,71,00,000	62,47,00,000	38,54,00,000
Ministry of Food and Consumer Affairs					
8.	Department of Consumer Affairs	4,56,00,000	30,00,000	22,81,00,000	1,49,00,000
9.	Department of Food and Civil Supplies	2172,07,00,000	3,33,00,000	6060,37,00,000	16,67,00,000
10.	Department of Sugar and Edible Oils	117,35,00,000	34,40,00,000	586,77,00,000	171,99,00,000

1	2	3	4	
Ministry of Coal				
11. Ministry of Coal	67,07,00,000	58,95,00,000	335,37,00,000	294.72.00.000
Ministry of Commerce				
12. Department of Commerce	182,97,00,000	12,52,00,000	914,82,00,000	62.58.00.000
13. Department of Supply	9,48,00,000	—	47,40,00,000	—
Ministry of Communications				
14. Department of Posts	726,25,00,000	13,90,00,000	3631,23,00,000	69.52.00.000
15. Department of Telecommunication	3510,34,00,000	2121,67,00,000	17551,67,00,000	10608.32.00.000
Ministry of Defence				
16. Ministry of Defence	565,15,00,000	6,58,00,000	2825,72,00,000	32,91,00,000
17. Defence Pensions	1224,73,00,000	—	6123,66,00,000	—
18. Defence Services—Army	4062,79,00,000	—	20313,97,00,000	—
19. Defence Services—Navy	568,85,00,000	—	2844,26,00,000	—
20. Defence Services—Air Force	1040,21,00,000	—	5201,02,00,000	—
21. Defence Ordnance Factories	750,00,00,000	—	24,28,00,000	—
22. Capital Outlay on Defence Services	—	2037,05,00,000	—	10185,27,00,000
Ministry of Environment and Forests				
23. Ministry of Environment and Forests	132,14,00,000	2,26,00,000	665,79,00,000	11,29,00,000
Ministry of External Affairs				
24. Ministry of External Affairs	372,12,00,000	44,84,00,000	1568,30,00,000	224.18.00.000
Ministry of Finance				
25. Department of Economic Affairs	147,25,00,000	24,28,00,000	736,25,00,000	121.38.00.000
26. Currency, Coinage and Stamps	161,61,00,000	95,08,00,000	808,05,00,000	475.42.00.000
27. Payments to Financial Institutions	49,66,00,000	1126,63,00,000	248,27,00,000	5633.14.00.000
29. Transfer to State and Union Territory Govts.	2613,51,00,000	29,17,00,000	12017,53,00,000	145,83,00,000
30. Loans to Government Servants etc.	—	300,00,00,000	—	200.00.00.000
32. Department of Expenditure	3,64,00,000	67,00,000	1821,00,000	3,33,00,000
33. Pensions	465,87,00,000	—	2329,34,00,000	—
34. Audit	131,54,00,000	1,48,00,000	657,68,00,000	7,40,00,000
35. Department of Revenue	165,69,00,000	33,00,000	168,47,00,000	1,64,00,000
36. Direct Taxes	142,61,00,000	27,50,00,000	713,04,00,000	137,50,00,000
37. Indirect Taxes	176,00,00,000	44,74,00,000	880,01,00,000	223.71.00.000
Ministry of Food Processing Industries				
38. Ministry of Food Processing Industries	6,78,00,000	1,83,00,000	33,88,00,000	9,17,00,000

1	2	3	4		
Ministry of Health and Family Welfare					
39.	Department of Health	336,25,00,000	71,95,00,000	1681,24,00,000	359.73.00.000
40.	Department of Indian Systems of Medicine and Homoeopathy	16,33,00,000	1,00,000	81,62,00,000	—
41.	Department of Family Welfare	567,98,00,000	3,00,000	2839,92,00,000	17,00,000
Ministry of Home Affairs					
42.	Ministry of Home Affairs	87,38,00,000	3,10,00,000	436,92,00,000	15,50,00,000
43.	Cabinet	19,12,00,000	4,17,00,000	95,61,00,000	20,83,00,000
44.	Police	1062,70,00,000	87,39,00,000	5313,50,00,000	436,96,00,000
45.	Other Expenditure of the Ministry of Home Affairs	111,86,00,000	43,36,00,000	559,32,00,000	216,80,00,000
46.	Transfers to Union Territory Governments	66,97,00,000	54,53,00,000	334,82,00,000	272.64.00.000
Ministry of Human Resource Development					
47.	Department of Education	1322,79,00,000	1,00,000	6613,93,00,000	1,00,000
48.	Department of Youth Affairs and Sports	37,71,00,000	64,00,000	188,52,00,000	3,22,00,000
49.	Department of Culture	60,42,00,000	—	297,99,00,000	—
50.	Department of Women and Child Development	339,77,00,000	—	1031,86,00,000	20,00,000
Ministry of Industry					
51.	Deptt. of Ind. Dev. and Ind. Policy & Promotion	65,16,00,000	3,00,000	325,79,00,000	17,00,000
52.	Department of Public Enterprises	71,00,000	—	3,56,00,000	—
53.	Department of Heavy Industry	7,07,00,000	394,48,00,000	35,32,00,000	177,46,00,000
54.	Department of Small Scale Ind. & Agro and Rural Industries	119,46,00,000	45,97,00,000	597,29,00,000	229,86,00,000
Ministry of Information and Broadcasting					
55.	Information, Films and Publicity	35,52,00,000	2,19,00,000	177,57,00,000	10,95,00,000
56.	Broadcasting Services	321,10,00,000	67,63,00,000	1605,50,00,000	338,17,00,000
Ministry of Labour					
57.	Ministry of Labour	154,55,00,000	26,00,000	772,74,00,000	1,28,00,000
Ministry of Law, Justice and Company Affairs					
58.	Law and Justice	35,94,00,000	—	179,70,00,000	—
59.	Election Commission	1,54,00,000	—	7,67,00,000	—
61.	Department of Company Affairs	5,35,00,000	5,00,000	26,75,00,000	25,00,000

1	2	3	4		
Ministry of Non-Conventional Energy Sources					
62.	Ministry of Non-Conventional Energy Sources	44,67,00,000	15,05,00,000	223,36,00,000	75,24,00,000
Ministry of Parliamentary Affairs					
63.	Ministry of Parliamentary Affairs	80,00,000	-	4,02,00,000	-
Ministry of Personnel, Public Grievances and Pensions					
64.	Ministry of Personnel, Public Grievances and Pensions	28,89,00,000	53,00,000	144,43,00,000	2,63,00,000
Ministry of Petroleum and Natural Gas					
65.	Ministry of Petroleum and Natural Gas	1,00,00,000	-	5,02,00,000	-
Ministry of Planning & Programme Implementation					
66.	Planning	25,96,00,000	13,52,00,000	129,81,00,000	67,58,00,000
67.	Department of Statistics	22,42,00,000	2,10,00,000	112,08,00,000	10,51,00,000
68.	Department of Programme Implementation	1580,00,00,000	-	2,65,00,000	-
Ministry of Power					
69.	Ministry of Power	170,35,00,000	495,40,00,000	851,74,00,000	2477,02,00,000
Ministry of Rural Areas and Employment					
70.	Department of Rural Development	460,95,00,000	-	2304,72,00,000	-
71.	Department of Rural Emp. & Poverty Alleviation	3488,00,00,000	50,00,00,000	3314,22,00,000	50,00,00,000
72.	Department of Wastelands Development	16,88,00,000	-	84,38,00,000	-
Ministry of Science and Technology					
73.	Department of Science and Technology	103,11,00,000	6,43,00,000	515,53,00,000	32,17,00,000
74.	Department of Scientific and Industrial Research	145,83,00,000	92,00,000	669,13,00,000	4,58,00,000
75.	Department of Bio-technology	20,01,00,000	1,00,000	100,05,00,000	4,00,000
Ministry of Steel and Mines					
76.	Department of Steel	1,56,00,000	2,34,00,000	7,81,00,000	11,72,00,000
77.	Department of Mines	49,59,00,000	24,15,00,000	247,97,00,000	120,73,00,000
Ministry of Surface Transport					
78.	Surface Transport	11,57,00,000	2,77,00,000	57,86,00,000	13,83,00,000
79.	Roads	214,04,00,000	404,22,00,000	1070,20,00,000	2021,08,00,000
80.	Ports, Lighthouses and Shipping	74,14,00,000	101,14,00,000	370,70,00,000	505,70,00,000
Ministry of Textiles					
81.	Ministry of Textiles	71,46,00,000	96,34,00,000	357,31,00,000	481,72,00,000

1	2	3	4		
Ministry of Tourism					
82.	Ministry of Tourism	27,11,00,000	3,67,00,000	135,53,00,000	18.33.00.000
Ministry of Urban Affairs & Employment					
83.	Urban Development	81,67,00,000	85,68,00,000	408,32,00,000	428.40.00.000
84.	Urban Employment and Poverty Alleviation	34,05,00,000	26,67,00,000	170,27,00,000	133.33.00.000
85.	Public Works	93,77,00,000	41,16,00,000	468,83,00,000	205.80.00.000
86.	Stationery and Printing	26,65,00,000	71,00,000	133,26,00,000	3,54,00,000
Ministry of Water Resources					
87.	Ministry of Water Resources	89,59,00,000	5,88,00,000	447,94,00,000	29.42.00.000
Ministry of Social Justice and Empowerment					
88.	Ministry of Social Justice and Empowerment	183,12,00,000	36,50,00,000	915,57,00,000	182,52,00,000
Department of Atomic Energy					
89.	Atomic Energy	214,98,00,000	143,82,00,000	1074,92,00,000	719,12,00,000
90.	Nuclear Power Schemes	239,23,00,000	158,33,00,000	1196,14,00,000	791,66,00,000
Department of Electronics					
91.	Department of Electronics	33,43,00,000	1,66,00,000	167,13,00,000	8,28,00,000
Department of Ocean Development					
92.	Department of Ocean Development	18,23,00,000	25,00,000	91,15,00,000	1,25,00,000
Department of Space					
93.	Department of Space	313,97,00,000	64,31,00,000	1059,83,00,000	321,54,00,000
The President, Parliament, Union Public Service Commission & the Secretariat of the Vice-President					
95.	Rajya Sabha	7,48,00,000	–	37,40,00,000	–
96.	Lok Sabha	16,24,00,000	–	81,20,00,000	–
98.	Secretariat of the Vice-President	16,00,000	–	80,00,000	–
Union Territories without Legislature					
99.	Andaman and Nicobar Islands	82,01,00,000	36,77,00,000	410,04,00,000	183,83,00,000
100.	Chandigarh	102,84,00,000	14,63,00,000	514,17,00,000	73,17,00,000
101.	Dadra and Nagar Haveli	32,87,00,000	5,30,00,000	164,35,00,000	26,51,00,000
102.	Daman and Diu	30,56,00,000	4,28,00,000	152,81,00,000	21,41,00,000
103.	Lakshadweep	26,81,00,000	4,14,00,000	134,02,00,000	20,72,00,000
TOTAL REVENUE/CAPITAL		36623,75,00,000	8758,47,00,000	142239,23,00,000	40497.41.00,000

11.30 hrs.

APPROPRIATION (No.3) BILL*

[English]

THE MINISTER OF FINANCE (SHRI YASHWANT SINHA) : Sir, I beg to move for leave to introduce a Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of India for the services of the financial year 1999-2000.

MR. SPEAKER : The question is :

"That leave be granted to introduce a Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of India for the services of the financial year 1999-2000."

The motion was adopted.

SHRI YASHWANT SINHA : I introduce** the Bill.

MR. SPEAKER : The Minister May now move that the Bill be taken into consideration.

SHRI YASHWANT SINHA : Sir, I beg to move :

"That the Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of India for the services of the financial year 1999-2000, be taken into consideration."

MR. SPEAKER : The question is :

"That the Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of India for the services of the financial year 1999-2000, be taken into consideration."

The motion was adopted.

MR. SPEAKER : The House will now take up clause-by-clause consideration of the Bill.

The question is :

"That clauses 2 to 4 stand part of the Bill."

The motion was adopted.

Clauses 2 to 4 were added to the Bill.

The Schedule was added to the Bill.

Clause 1, the Enacting Formula and the Title were added to the Bill.

SHRI YASHWANT SINHA : Sir, I beg to move :

"That the Bill be passed."

MR. SPEAKER : The question is :

"That the Bill be passed."

The motion was adopted.

11.33 hrs.

FINANCE BILL, 1999

[English]

THE MINISTER OF FINANCE (SHRI YASHWANT SINHA) : Sir, I beg to move*.

"That the Bill to give effect to the financial proposals of the Central Government for the financial year 1999-2000, be taken into consideration."

MR. SPEAKER : The question is :

"That the Bill to give effect to the financial proposals of the Central Government for the financial year 1999-2000, be taken into consideration."

The motion was adopted.

MR. SPEAKER : The House will now take up clause-by-clause consideration of the Bill.

The question is :

"That clauses 2 to 139 stand part of the Bill."

The motion was adopted.

Clauses 2 to 139 were added to the Bill.

MR. SPEAKER : The question is :

"That the First Schedule, the Second Schedule, the Third Schedule, the Fourth Schedule, the Fifth Schedule and the Sixth Schedule stand part of the Bill."

The motion was adopted.

The First Schedule, the Second Schedule, the Third Schedule, the Fourth Schedule, the Fifth Schedule and the Sixth Schedule were added to the Bill.

Clause 1, the Enacting Formula and the Title were added to the Bill.

SHRI YASHWANT SINHA : Sir, I beg to move :

"That the Bill be passed."

MR. SPEAKER : The question is :

"That the Bill be passed."

The motion was adopted.

*Published in the Gazette of India, Extraordinary Part-II, Section-2 dated 22.4.99.

**Introduced with the recommendation of the President.

*Moved with the recommendation of the President.

[Translation]

SHRI SUSHIL KUMAR SINGH (Aurangabad) (Bihar) : Mr. Speaker, Sir, thirteen dalits were murdered in Bihar last night. Spate of mass killings is still continuing in Bihar. Almost every month more than 100 persons belonging to harijan, dalit and backward castes are killed. Maladministration and Jungle raj is prevailing in Bihar. Mass killings are taking place every week and every month. Sir, in Bihar no month passes without massacre. This question relates to killing of dalits. . . .(Interruptions)

MR. SPEAKER : Please take your seat.

PROF. RITA VERMA (Dhanbad) : Mr Speaker, Sir, killing of dalits is on the agenda of Bihar Government. . . .(Interruptions)

SHRI SUSHIL KUMAR SINGH : Mr. Speaker, Sir, it is a serious issue and this should be debated in this House. The Government responsible for killings is still ruling there. Extremist organisations involved in mass killings have got open support of Bihar Government.

.(Interruptions)

[English]

MR. SPEAKER : Now, the House stands adjourned *sine die*.

11.36 hrs.

The Lok Sabha then adjourned sine die.

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